

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
CIRCUIT AT INDORE**

O.A. NO.296/1998

Indore, this the 11th day of August, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A) ✓

Moti S/O Chunia,
Chowkidar under Chief Permanent Way Inspector (S),
Western Railway,
Ratlam.

... Applicant

(By Shri A. N. Bhatt, Advocate)

-versus-

1. Union of India through
General Manager, Western Railway,
Churchgate,
Mumbai.

2. Divisional Railway Manager,
Western Railway,
Ratlam.

... Respondents


(By Shri Y.L.Mehta, Sr. Advocate with Shri D.S.Patel, Advocate)

ORDER (ORAL)

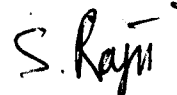
Hon'ble Shri Shanker Raju, Member (J) :

Learned counsel of the applicant seeks and is allowed to withdraw this OA with liberty to pursue departmental remedies available to him under the relevant rules.

2. OA is dismissed as withdrawn with the aforesaid liberty.


(R. K. Upadhyaya)
Member (A)

/as/


(Shanker Raju)
Member (J)